

ITEM NO.76

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 9959/2024

M/S. YAUK ENGINEERS

Appellant(s)

VERSUS

UNION OF INDIA THROUGH GARRISON ENGINEER (AF)

Respondent(s)

Date : 04-10-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Vishal Prasad, Adv.
Ms. Ritika Sethi, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Await certificate of service from concerned High Court in
respect of the sole respondent. Issue reminder.

List again on 15.01.2025.

SUJATA SINGH
Registrar

HJ